

## Declaration or Assets and Liabilities

Year 2024-25

I, Vimal Anand son/daughter/wife of Sri Arjun Das  
aged 48 Years, belonging to Bihar Legislative Assembly Secretariat  
service and presently working as Assistant section Officer  
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my  
spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5,000/-	Renu Kumari	Pratik Anand	Lakshya Anand	Arjun Das Dervki Devi
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	7,000/-		NA	NA	NA
(iii)	Bonds, Debentures and shares in Companies	NA		NA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 6,000/- 5922/-		NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	Glamor-2010 WagonR-2014 Maruti		NA	NA	NA
(vi)	Jewellery (give details of weight and value)	30 gram Gold		NA	NA	NA
(vii)	Other assets, such as values of claims / interests	NA		NA	NA	NA

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Vimal Anand



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	1 1/2 (2200 sq ft) <del>18,00,000/-</del> 18,00,000/- Sampatnagar, Patna	NA	NA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Other (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <u>February 2025</u>
(a)	(i) Loans from Banks	SBI	21,40,000/-
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

*Final Answer*

	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVDPA 7878C	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [ Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

### C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1322

Gender

:-

M (M/F)

Date of Birth

:-

05 09 1976 (DD/MM/YYYY)

Class/Group

:-

B (A/B/C)

Cadre

:-

Bihar vidhan sabha secretariat, Asst. Sec. Officer

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vimal Anand

Name of Employee: VIMAL ANAND

Designation: Asst. Section. Officer

Department: Bihar Legislative Assembly Secretariat

Place: Patna

Date: 10.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.